## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.29/KB/2016

Member (I)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company		Arishtaneni Enterprises Ltd.		
Under Section		14 (1)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1- N. GIUR UMURTHY, FOR Potioner.

ORDER

Ld. Pr. CA for the petitioner is present.

Petitioner has filed this petition for conversion of public limited company to private limited company.

The Registrar of Companies has filed his report. We have heard the arguments of the Pr. CA for the petitioner.

Reserved for order.

(Jinan K.R.)

Member (I)